

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1359 of 2019

IN THE MATTER OF:

Abhishek Soin

....Appellant

Vs.

State Bank of India & Ors.

....Respondents

Present:

For Appellant:

**For Respondents: Mr. R. S. Badhran and Ms. Sangeeta Singh,
Advocates for R-1.**

**Mr. Abhishek Anand and Ms. Honey Satpal,
Advocates for R-2.**

O R D E R

04.02.2020: At request of the Appellant side for filing of Rejoinder, the matter is adjourned to **12th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn